

ment showing its exports to different countries in the period April to December 1952 is placed on the Table of the House. [See Appendix X, annexure No. 54.]

I find that the total quantity exported was 5,016 tons and the value was Rs. 19,16,021.

Shri Nanadas: May I know how this tamarind pulp which is exported is used in those countries?

Shri Karmarkar: For the same use as here.

Shri A. M. Thomas: May I put this question?

Mr. Deputy-Speaker: I will come back after calling other hon. Members. They may object.....

Yes, Mr. Thomas.

INDUSTRIAL HOUSING SCHEME IN TRAVANCORE-COCHIN

*1736. **Shri A. M. Thomas** (on behalf of **Shri V. P. Nayar**): (a) Will the Minister of Works, Housing and Supply be pleased to state whether the Travancore-Cochin Government have forwarded to the Union Government any detailed scheme or schemes for construction work under the Industrial Housing Scheme and if so, to which areas in the State do they relate?

(b) What is the total cost of the State Government's scheme, and what amount, if any, do the Union Government propose to grant or loan to the State Government?

(c) What is the Union Government's machinery to assess the adequacy of such construction programmes in the States and to implement them?

The Deputy Minister of Works, Housing and Supply (Shri Buragohain): (a) Yes. The Travancore-Cochin Government propose to construct 925 tenements in eleven towns of the State, namely, Trivandrum, Quilon, Chavara, Alleppey, Ernakulam, Alwaye, Trichur, Koratti, Perambavur, Kottayain (Pallam) and Kundara. The exact distribution of tenements among these towns is, however, still to be determined by the State Government.

(b) The amount asked for is Rs. 25 lakhs, divided equally as loan and subsidy, for the construction of the tenements. The amount of financial assistance which will be sanctioned

has not yet been determined because the required information in detail has not been received from the State Government.

(c) Government is guided principally by the industrial population of a State for which suitable housing has not yet been provided.

Shri A. M. Thomas: May I enquire whether any application for industrial loan has been made by any industrial concern in the Travancore-Cochin State?

Shri Buragohain: I am not aware of any such applications from the Travancore-Cochin State.

Shri S. C. Samanta: The first question seems to be important.

Mr. Deputy-Speaker: I won't allow any more questions.

Shri Nanadas: May I put No. 1739, Sir.

Mr. Deputy-Speaker: No. I cannot allow hon. Members to put questions tabled by other hon. Members who are absent without getting their authorisation.

WRITTEN ANSWERS TO QUESTIONS

ELECTRICAL EQUIPMENT FACTORY

*1733. **Shri M. L. Dwivedi:** (a) Will the Minister of Production be pleased to state whether the proposal for the establishment of a factory for the manufacture of electrical equipment in this country has materialised?

(b) If so, at what site and what is the total investment of the concern likely to be?

(c) Have negotiations with any firms been conducted and if so, with whom?

(d) Which of the project reports has been found to be the best and why?

(e) Are experts in the art of manufacturing electrical equipment available in the country or have they to be called from other countries?

The Minister of Production (Shri K. C. Reddy): (a) The proposal is under examination.

(b) Does not arise at this stage.

(c) Project reports were prepared by three firms, namely, Associated Electrical Industries of the United